

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 123
178/241-242/2020

IN THE MATTER OF:

Ashok Mittal
v.
Singla Infrabuild Pvt. Ltd. & Ors.

.... Petitioner/Applicant

.... Respondents

Order Under Section 241-242

Order delivered on 15.04.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON. ACTG. PRESIDENT

SH. L.N. GUPTA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant: Mr. Yashraj Samant & Mr. Shashank Garg, Advocates

For the Respondent: Mr. Siddharth Acharya, Advocate

ORDER

List the matter on 16.04.2021.

— Sd —

(B.S.V. PRAKASH KUMAR)
ACTG. PRESIDENT

— Sd —

(L.N. GUPTA)
MEMBER (TECHNICAL)

15.04.2021
Vineet